## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 31 OF 2017**

**Dated: 31st May, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Ramnad Renewable Energy Ltd. .... Appellant(s)

**Versus** 

Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **26.09.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd